

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Contempt Petition No.77 of 1994 in

Dated: **1 FEB 1995**

APPLICATION NO: 525 of 1994.

APPLICANTS:- Mr.G.V.Venkateshaiah, Bangalore.

V/S.

RESPONDENTS:- Sri.Holla, Senior Supdt. of Post Offices,
Bangalore South Division, Bangalore-41.

To

1. Sri.M.S.Anandaremu, Advocate,
No.27, Chandrashekar Complex,
First Floor, First Main Road,
Gandhinagar, Bangalore-560009.
2. Sri.M.Vasudewa Rao, Additional Central
Government Standing Counsel, High Court
Building, Bangalore-560 001.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.
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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on Twentyfourth January, 1995.

Issued on
01/02/95

[Signature]

[Signature]

[Signature]

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH : BANGALORE

CONTEMPT PETITION NO.77/1994 IN

D.A. NO. 525/1994

DATED THIS THE TWENTYFOURTH DAY OF JANUARY, 1995

MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN

MR. T.V. RAMANAN, MEMBER(A)

Mr. G.V. Venkateshaiah
Aged about 40 years
working as Postal Assistant
Office of the Senior Superintendent
of Post Offices, Rajajinagar Head
Post Office, Bangalore-10. Petitioner

(By Advocate Mr. M.S. Anandaramu)

Vs.

The Senior Superintendent of
Post Offices
Bangalore South Division
Bangalore-560 041. Respondent

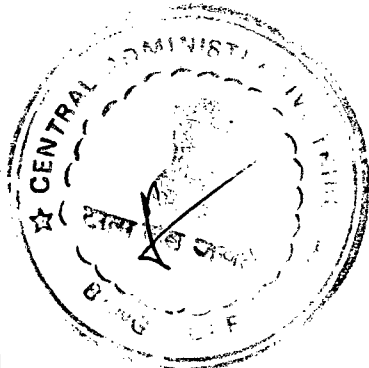
(By Mr. M.V. Rao, A.C.G.S.C.)

O R D E R

Mr. Justice P.K. Shyamsundar, Vice Chairman

We have heard both sides. This
Contempt Petition is misconceived. Any further relief
the workman seeks, ^{he} ~~they~~ will have to approach either the
Industrial Tribunal or adopt other proceedings.

....2/-



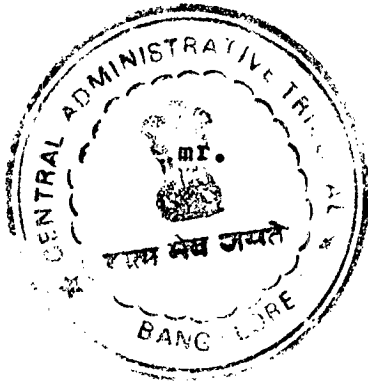
2. With this observation, we dismiss this Contempt Petition. It will however be open to the workmen to submit an appropriate representation claiming the difference in wages from the date of the Award to the date of reinstatement.

Sd/-

(T.V. RAMANAN)
MEMBER(A)

Sd/-

(P.K. SHYAMSUNDAR)
VICE CHAIRMAN



TRUE COPY

20/02/95
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore